

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 37

CP (IB) No. 226/Chd/Pb/2022

Under Section 94, IBC 2016

In the matter of:-

Suman Nanda, PG,
S. Nanda Industries Pvt. Ltd.

.....Petitioner

As the Hon'ble Member (Technical) is holding NCLT Bench of Guwahati, after lunch, therefore, the matter could not be taken up and adjourned to 16.08.2023.

Sd/-
Court Officer

June 08, 2023
VN